

National Company Law Tribunal

Allahabad Bench

CP NO.(IB) 238/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 6.09.2018

NAME OF THE COMPANY: Manvender Singh Malik V/s M/s Shri Narshing Dev Sugar Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP NO. (IB) 238/ALD/2018

Sh. Chetan Chatterjee, Advocate for the Operational Creditor and Sh. Manu Khare, Advocate for the Corporate Debtor, is present.

Heard, reserved for order.

Dated: 06.09.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid
(Stenographer)